

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 130470/2017, in Petition(s) for Special Leave to Appeal (C)
No(s). 8610-8611/2017

RANI RAJENDRI KUMARI BA

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 18-04-2018 These matters were called on for hearing today.

For Petitioner(s)

Ms Asmita Singh, Adv.
M/S. Mitter & Mitter Co., AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Last opportunity of four weeks is granted for curing the defects in the IA for substitution filed in respect of sole petitioner(expired).

Ld. Counsel for the petitioner to take fresh steps to effect service on respondent no.1 within two weeks time as last opportunity. Notice thereafter be issued.

Service is complete on respondent no.2 but none has entered appearance.

List again on 17.7.2018.

KAPIL MEHTA
Registrar
18.04.2018